

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

CORRIGENDUM

Dated Guwahati, the 29th January, 2025

In partial modification of this Registry's Notification No. 86 dated 23-12-2024, the date of Notification No. 05 mentioned as 18-01-2024 be read as **18-01-2022**.

By Order,

Sd/- C.B. Gogoi

REGISTRAR GENERAL (i/c)

Memo No. HC-III-10/2024/664-696/ G, Dated: 29th January, 2025.

Copy to:-

1. The Secretary General, Supreme Court of India, New Delhi.
2. The Advocate General, Assam / Nagaland / Mizoram / Arunachal Pradesh.
3. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
(He is requested to circulate this Notification to all State Government departments for information and compliance).
4. The Law Secretary, Nagaland / Mizoram / Arunachal Pradesh.
(He / she is requested to circulate this Notification to all State Government departments for information and compliance).
5. The Registrar (Vig. / Admin. / Judl.), Gauhati High Court, Guwahati.
6. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Naharlagun.
(He is requested to circulate this Notification amongst all the Judicial Officers in his State).
7. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati. Guwahati.
8. The District & Sessions Judge,
Bajali / Baksa / Barpeta / Biswanath / Bongaigaon / Cachar / Chirang / Charaideo / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup / Kamrup(M) / Karbi Anglong / Kokrajhar / Lakhimpur / Majuli / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / South Salmara-Mankachar / Sribhumi / Tinsukia / Udalguri / West Karbi Anglong.
(He / she is requested to circulate this Notification amongst all the Judicial Officers under his / her respective district).
9. The Member Secretary, Assam State Legal Services Authority/ Nagaland State Legal Services Authority/ Mizoram State Legal Services Authority/ Arunachal Pradesh State Legal Services Authority.
10. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim.